

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 98 of 2016 in DFR No. 1534 of 2015**

**Dated: 21<sup>st</sup> April, 2016**

**In the matter of:-**

**M/s Print Wizards**

**Versus**

**Tata Power Delhi Distribution Ltd. & Anr.**

**... Appellant(s)**

**... Respondent(s)**

**ORDER**

Bench did not assemble today.

The Appeal is posted for hearing on **20<sup>th</sup> May, 2016**

**(Court Master)**

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